

MOTION RE THIRTY-FIFTH RE-
PORT OF BUSINESS ADVISORY
COMMITTEE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move

"That this House agrees with the Thirty-fifth Report of the Business Advisory Committee presented to the House on the 18th February, 1959"

Shri B. Das Gupta (Purulia) I move for the extension of the time for the consideration of the amendments made by Rayya Sabha in the Parliament (Prevention of Disqualification) Bill, 1958, by one hour more.

Mr. Speaker: Hon Members have got copies of this report. This was presented yesterday. If they want any changes, they must table amendments. They should not get up and say off-hand that the time should be extended in respect of any particular item of business, for other hon Members will be taken by surprise. There are a number of hon Members who in a representative capacity go into the Business Advisory Committee, and take everything into consideration.

Shrimati Renu Chakravarty (Baghpat) This came to us this morning

Mr. Speaker: Copies have been sent only this morning?

Some Hon. Members: Yes

Mr. Speaker: Some Members were already in the Business Advisory Committee (Interruptions) Anyway, what is his amendment?

Shri B. Das Gupta: I want to have the time allotted for item No 5 extended by one hour.

Mr. Speaker: We have got two hours already for it.

Shri B. Das Gupta: It is an important Bill.

Mr. Speaker: Under the rules, the Speaker has always got discretion to extend the time allotted by one hour. Therefore, if I find that it is necessary, I shall do so.

The question is

"That this House agrees with the Thirty-fifth Report of the Business Advisory Committee presented to the House on the 18th February 1959".

The motion was adopted.

12.11 hrs.

MOTION ON ADDRESS BY THE
PRESIDENT—contd.

Mr. Speaker: The House will now resume further consideration of the motion moved by Shri Kasliwal and seconded by Shri Joachim Alva on the 13th February 1959, and amendments thereto

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Mr Speaker, Sir, I must begin on a note of apology for not having been present here throughout the discussions on this Motion, as I was absent from Delhi for one day and heavily occupied on other days. I was present for some time. I have however, tried to remedy that lapse by reading the official *verbatim* record of the speeches made by hon. Members, more particularly the leading Members, on the other side of the House. I have read specially the speech of Shri S. A. Dange with its seeming profundity and light cynicism, the speech of Acharya Kripalani with all its earnest appeal, and the war-like saga of Shri M. R. Masani.

The first thing I should like to say is—and I say this almost every year on such an occasion—that there appears to be some misapprehension as to what the President's Address to a joint session of the two Houses should be. I think Shri Dange said that the Address was lifeless and not inspiring. Shri Khadilkar said that the speech utterly lacked urgency.